CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

CP(C)/180/00091/2019

in

ORIGINAL APPLICATION NO. 180/0031/2015

Friday, this the 10th day of January, 2020

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

- 1. Brigit Telma Semondi
 Aged 56 years, W/o.Lionel Noronha
 Multi-Tasking Staff (Ministerial)
 Headquarters, Southern Naval Command
 Cochin 682 004, Residing at:
 "NEIL Cottage", Peruveli Parambil
 Eroor South, Tripunithura P.O
 Ernakulam District, Pin -682 301
- P.X.Elizabath, aged 53 years
 W/o.P.D.Antony
 Multi-Tasking Staff (Ministerial)
 INS Garuda, Southern Naval Command,
 Cochin 682 004, Residing at Peedikachira House
 Thannikkal Junction, Elamakkara P.O
 Ernakulam District, Pin 682 026

Petitioners

[By Advocate Mr.T.C.G Swamy]

V.

- 1. Dr. Vijaya Kumar IAS, The Secretary to the Government of India, Ministry of Defence, (Navy), South Block New Delhi 110 001
- 2. Admiral Karambir Singh, The Chief of the Naval Staff Integrated Headquarters, Ministry of Defence (Navy), Directorate of Civilian Personnel, D-11 Wing Sena Bhavan, New Delhi 110 011
- 3. Shri.Anil Kumar Chawla, Vice Ddmiral, The Flag Officer Commanding-in-Chief Headquarters, Southern Naval Command Naval Base, Cochin 682 004

Respondents

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(By Advocate Mr.Thomas Mathew Nellimoottil)

This application having been finally heard on 10.1.2020, the Tribunal on

the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed today as Bench mark. It is submitted in the affidavit that the applicants being the seniormost candidates in the PH quota, respondents have decided to apply 3% reservation for PWDs in promotion and their names have been recommended to the Departmental Promotion Committee constituted for consideration of candidates for promotion under 5% quota. Thus, the applicants can be promoted to the post of LDC upon completion of the DPC proceedings, subject to their eligibility as per their assessment reports, disciplinary and vigilance clearance and other prerequisites, which is anticipated to be completed within 3 weeks.

2. Based on the above submission, we find that the order of this Tribunal has been complied with. Accordingly, the C.P is closed. M.A 180/737/2019 is also closed. Notices shall stand discharged. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure R1 - Copy of HQ SNC letter CS 2695/43/1649 dated 08 July 2019

Annexure R2 - Copy of relevant pages of the revised combined seniority list of MTS

Annexure R3 - copy of the DPC Notice dated 03 January 2020.

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